

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32701/2010

(From the judgement and order dated 11/08/2010 in WPC  
No.7690/2004 of the HIGH COURT OF DELHI AT NEW DELHI)

ALL INDIA EMP.ST.INSU.CORPN EMP.FEDN&ANR

Petitioner(s)

VERSUS

EMPL. STATE INSURANCE CORPN & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned  
judgment and with prayer for interim relief and office report)

Date: 16/12/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. A.K. Behera, Adv.  
Mr. Anurag Pandey, Adv.

For Respondent(s) Mrs. Rekha Palli, Adv.  
Mr. A.V. Palli, Adv.  
Mr. Atul Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter after Christmas holidays.  
Additional documents, if any, may be filed in the  
meantime.

(A.S. BISHT)  
COURT MASTER

(NEERU BALA VIJ)  
COURT MASTER